

SUPREME COURT OF INDIA
[RECRUITMENT CELL]

F.6/2024-SC(RC)
New Delhi, dated July 01, 2024

CORRIGENDUM

Sub: Inviting applications for filing up of the post of Court Master (Shorthand) in Level-11 (Rs. 67700 – Rs. 208700) on deputation basis in Supreme Court– reg.

The Competent Authority has been pleased to relax the eligibility conditions relating to educational qualification and in partial modification of this Registry's circular of even number dated 18.06.2024 the same shall be read as under:-

- a) **A Degree of a recognized University in India**
- b) Proficiency in Shorthand with a speed of 120 w.p.m in Shorthand (English)
- c) Knowledge of Computer Operation with a typing speed of 40 w.p.m on Computer
- d) Holding analogous posts in High Court on regular basis **or**
- e) Minimum 5 years regular service in the cadre of Private Secretary/Senior PA/PA/ Senior Stenographer in High Court

Registrar (Human Resources)

Copy to:

Registrar General of all High Courts